

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1381**  
**ANSWERED ON 02.08.2024**

**NEW RAILWAY LINE BETWEEN CHHATRAPATI SHIVAJI MAHARAJ  
TERMINUS TO KURLA**

1381 SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways proposes to lay fifth and sixth line between Chhatrapati Shivaji Maharaj Terminus to Kurla;
- (b) if so, the details thereof and aims and objective of such move;
- (c) the total expenditure likely to be incurred on the said project and the amount of funds sanctioned and released by Government so far;
- (d) the details of progress made under the said project;
- (e) the manner in which such initiative of Government is going to benefit the common people; and
- (f) whether Government proposes to construct or lay down more railway lines in Mumbai city and if so, the details thereof?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (f): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1381 BY SHRI ASHOKRAO SHANKARRAO CHAVAN ANSWERED IN RAJYA SABHA ON 02.08.2024 REGARDING NEW RAILWAY LINE BETWEEN CHHATRAPATI SHIVAJI MAHARAJ TERMINUS TO KURLA**

(a) to (f): A work of new 5<sup>th</sup> & 6<sup>th</sup> line between Chhatrapati Shivaji Maharaj Terminus (CSMT) and Kurla (17.5 Km) has been sanctioned at a cost of ₹891 Cr. under Mumbai Urban Transport Project (MUTP)-II on 50:50 cost sharing basis between Ministry of Railways and Government of Maharashtra. An investment of ₹521.64 Cr. has been made till date. Parel suburban terminus and construction of central FoB at Sion have been commissioned.

Further, to reduce congestion in Mumbai suburban corridors (including Chhatrapati Shivaji Maharaj Terminus and Kurla), Mumbai Urban Transport Project (MUTP)-II costing ₹8,087 crore, MUTP-III costing ₹10,947 crore and MUTP-IIIA costing ₹33,690 crore have been sanctioned to meet the future demands of Passengers. These projects include following rail links in Mumbai Suburban Area:

<b>S.No.</b>	<b>Name of project</b>	<b>Cost (₹ in crore)</b>
1	6th Line Mumbai Central-Borivali (30 km)	919
2	Extension of Harbour Line Goregaon-Borivali (7 km)	826
3	Virar-Dahanu Road 3rd & 4th Line (64 km)	3587
4	5th & 6th Line CSTM-Kurla (17.5 km)	891
5	Panvel-Karjat Suburban corridor (29.6 km)	2782
6	Airoli-Kalwa (elevated) suburban corridor link (3.3 km)	476
7	5th & 6th line Borivali-Virar (26 km)	2184
8	4th line between Kalyan-Asangaon (32 km)	1759
9	3rd & 4th line between Kalyan-Badlapur (14.05 km)	1510
10	Kalyan Yard-Segregation of Main Line & Suburban	866

In addition, construction of Vasai bye pass line (Double line) between Naigaon and Juchandra (5.73 Km) has been sanctioned at a cost of ₹175.99 Crores. Further extension of these corridors for future demands on suburban corridors is a continuous process.

All MUTP projects have been sanctioned on 50:50 cost sharing basis between Ministry of Railways and Government of Maharashtra. However, Maharashtra Govt. was not providing requisite funds on time as per the commitment till 2022-23, resulting in delay in completion of the projects. Government of Maharashtra has started funding for MUTP-IIIA projects from April 2023.

Panvel-Virar new suburban corridor is also taken under consideration at a cost of ₹7,184 crore on 50:50 cost sharing basis with Govt. of Maharashtra as a part of Mumbai Urban Transport Project (MUTP).

Completion of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project/s.

Various steps taken by the Government for effective and speedy implementation of rail projects include (i) substantial increase in allocation of funds, (ii) delegation of powers at field level, (iii) close monitoring of progress of project at various levels (iv) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.

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